

IN THE HIGH COURT OF JHARKHAND AT RANCHI
W.P.(T) No. 297 of 2018

Bal Bhadra Lal

--- --- Petitioner

Versus

The Chief Commissioner of Income Tax,
Jharkhand, Ranchi & Ors.

--- --- Respondents

CORAM: The Hon'ble Mr. Justice Aparesh Kumar Singh
The Hon'ble Mrs. Justice Anubha Rawat Choudhary

Through : Video Conferencing

For the Petitioner : Mr. Rahul Saboo, Adv.

For the Respondents : Mr. Rahul Lamba, Adv.

07/08.07.2020 Learned counsel Mr. Rahul Saboo for the petitioner and Mr. Rahul Lamba for the respondents are present through video conferencing.

Learned counsel for the respondents Mr. Rahul Lamba prays for and is allowed two weeks' time to seek instructions and file counter affidavit in the present case.

Post this case on 29th July 2020.

(Aparesh Kumar Singh, J.)

(Anubha Rawat Choudhary, J.)

Shamim/